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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/13	CA 01/16 in TP 51/16	To Hear CA 01/16	397/398	C. Vasanth Kumar & 2 Others Vs Balakrishna Livestock Breeders P. Ltd. & 12 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Tyeltu</i> for A. Murali J. Sagar Anurati	<i>R1 K R S.</i>	<i>Tyeltu</i>

**ORDER**

Counsel for petitioner is present. Counsel for respondent is also present. CA01/16 is taken up today. No representation for petitioner till 12 noon. When the case is called. This CA 01/16 is being listed from time to time. As a last chance CA 01/16 is listed on 8/09/2017 and matter will be taken up for hearing finally. No adjournment will be given.

  
**MEMBER(J)**

  
**MEMBER(T)**